

O.I.H.

GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO. †3385

TO BE ANSWERED ON AUGUST 7, 2018

WATER HARVESTING SYSTEMS IN BUILDINGS

No. †3385. SHRIMATI REKHA VERMA

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the policy of the Government regarding water harvesting systems while constructing buildings;
- (b) whether the Government has reviewed the said policy and if so, the outcome thereof;
- (c) whether many builders are not following the said policy while constructing the buildings; and
- (d) if so, the steps taken by the Government for strict implementation of the above mentioned policy?

:2/-

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE
MINISTRY OF HOUSING AND URBAN AFFAIRS

(SHRI HARDEEP SINGH PURI)

- (a) The provision of Rainwater Harvesting has been included in Model Building Bye Laws, 2016 issued by the Ministry of Housing and Urban Affairs and based on this most of the State Governments barring Manipur, Mizoram, Sikkim and Lakshadweep; have incorporated the provision of rain water harvesting in their respective building bye laws.
- (b) The Model Building Bye Laws, 2016 were an outcome of review of Model Building Bye Laws, 2004.
- (c) & (d) The construction activities and its proper implementation come under the jurisdiction of the concerned State Governments/Urban Local Bodies/Urban Development Authorities in accordance with the Building Bye Laws.
